

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
STARRED QUESTION NO.34
TO BE ANSWERED ON 20.07.2022

DELAY IN RELEASE OF FUNDS UNDER MGNREGS

34 SHRI SANJAY SINGH:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether it is a fact that Government owes funds to 15 States under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) as per official figures;
- (b) if so, the details thereof and reasons therefor;
- (c) whether it is also a fact that the delay in the release of funds has a big impact on the material component of MGNREGS under which gram panchayats are unable to procure materials from local vendors; and
- (d) whether it is a fact that the workers in West Bengal have not been paid their wages since January 2022 under the scheme?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI GIRIRAJ SINGH)

(a) to (d): A statement is laid on the Table of the House.

Statement in reply to Parts (a) to (d) of Rajya Sabha Starred Question No. 34 for 20.07.2022

(a) to (c): Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand driven wage employment scheme. Under Mahatma Gandhi NREGS, States furnish funds release proposals to Government of India. Fund release to the States is a continuous process and Central Government is committed to making funds available to States for the implementation of the Scheme. The Ministry releases funds periodically in two tranches with each tranche consisting of one or more installments, keeping in view the “agreed to” Labour Budget, demand for works, opening balance, pace of utilization of funds, pending liabilities, overall performance and subject to submission of relevant documents by the States. Also State can make advance payments subject to recoupment after the release of funds by Central Government.

State/UT-wise details of pending liabilities for wage component under Mahatma Gandhi NREGS as on 19.07.2022 are given at **Annexure-I**.

State/UT wise details of pending liabilities for material component under Mahatma Gandhi NREGS in the financial year 2022-23 (as on 18.07.2022) are given at **Annexure-II**.

(d): Yes, Sir. On account of non-compliance of directives of Central Government, as per provision of Section 27 of Mahatma Gandhi National Rural Employment Guarantee Act, release of funds to the State of West Bengal has been stopped.

Annexure-I referred in reply to parts (a) to (c) of Rajya Sabha Starred Question No.34 dated 20.07.2022

State/UT-wise details of pending liabilities for wage component under Mahatma Gandhi NREGS as on 19.07.2022.		
Sl. No.	State/UT	Wages liabilities (Rs. in crore)
1	Bihar	557.72
2	Gujarat	105.14
3	Haryana	8.05
4	Jharkhand	110.82
5	Ladakh	0.73
6	Maharashtra	79.12
7	Nagaland	110.36
8	Odisha	12.77
9	Telangana	54.45
10	Uttar Pradesh	344.26
11	West Bengal	2605.82
12	Puducherry	0.34
	Total	3989.58

Annexure-II referred in reply to parts (a) to (c) of Rajya Sabha Starred Question No.34 dated 20.07.2022

State/UT wise details of pending liabilities for material component under Mahatma Gandhi NREGS in the financial year 2022-23 (as on 18.07.2022).		
Sl. No.	State/UT	Material liabilities (Rs. in crore)
1	Andhra Pradesh	135.65
2	Arunachal Pradesh	8.64
3	Assam	32.19
4	Bihar	28.59
5	Chhattisgarh	43.61
6	Goa	0.04
7	Gujarat	52.05
8	Haryana	7.89
9	Himachal Pradesh	46.95
10	Jammu and Kashmir	1.32
11	Jharkhand	32.76
12	Karnataka	484.29
13	Kerala	63.23
14	Ladakh	0.01
15	Madhya Pradesh	261.03
16	Maharashtra	87.28
17	Manipur	7.41
18	Meghalaya	20.63
19	Mizoram	0.04
20	Nagaland	20.98
21	Odisha	167.96
22	Punjab	12.93
23	Rajasthan	85.89
24	Sikkim	5.24
25	Tamil Nadu	73.93
26	Telangana	95.43
27	Tripura	19.41
28	Uttar Pradesh	299.56
29	Uttarakhand	24.39
30	West Bengal	334.93
31	Andaman and Nicobar	0.47
32	Dadra and Nagar Haveli Daman and Diu	0.00
33	Lakshadweep	0.00
34	Puducherry	0.18
	Total	2,454.90

(As per NREGASoft)